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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 9316/2025 & CM APPL. 68106/2025

DINESH KUMARPetitioner

Through: Mr. Sajan Pal Singh and Ms. Neelam Chaudhary, Advs.

versus

UNION OF INDIA & ANR.

....Respondents

Through: Mr. Kshitij Chhabra, SPC with

Mr. Abhijeet Vikram Singh, Adv.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

> ORDER (ORAL) 03.11.2025

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C. HARI SHANKAR, J.

- 1. Learned Counsel for the petitioner seeks leave to withdraw the petition as he submits that the grievance of the petitioner in the petition stands redressed.
- **2.** The petition is disposed of as withdrawn.

C. HARI SHANKAR, J

OM PRAKASH SHUKLA, J

NOVEMBER 3, 2025/AR